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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2013

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Tulip Hotels Pvt. Ltd. & Ors.
V/s.
Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies Act 1956 and 242/242 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ANU JAIN	ADVOCATE FOR	26.2.2018
2.	H. TESH SACHAR	PETITIONERS	

ORDER

TCP No. 87/111,284,397-398/NCLT/MB/MAH/2013

At request of the Petitioner's Counsel, list this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)